

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 27-04-2026 TO 01-05-2026**

<u>NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		<b><u>FINAL ORDER NO.</u></b>		
<u>1</u>	<u>ST/51069/2018</u>	<u>F.O/50732/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>2</u>	<u>ST/50149-50151/2020 &amp; 51683-51684/2021</u>	<u>F.O/50739-50743/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>3</u>	<u>ST/51028/2021</u>	<u>F.O/50749/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>4</u>	<u>ST/50094/2020</u>	<u>F.O/50750/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>5</u>	<u>ST/52918/2019</u>	<u>F.O/50753/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>6</u>	<u>ST/50582/2024</u>	<u>F.O/50754/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>7</u>	<u>ST/50618/2024</u>	<u>F.O/50755/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>8</u>	<u>ST/50684/2024</u>	<u>F.O/50756/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>9</u>	<u>ST/50760/2024</u>	<u>F.O/50757/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>10</u>	<u>ST/50771/2024</u>	<u>F.O/50758/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>11</u>	<u>ST/50813/2024</u>	<u>F.O/50759/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
<u>12</u>	<u>ST/50021/2020</u>	<u>F.O/50764/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>
		<b><u>MISC ORDER</u></b>		
<u>1</u>	<u>ST/52196/2022</u>	<u>M.O/50247/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>2</u>	<u>ST/50180/2020</u>	<u>M.O/50248/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>3</u>	<u>ST/51339/2018</u>	<u>M.O/50249-50250/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>4</u>	<u>ST/53425/2023</u>	<u>M.O/50251/2026</u>	<u>22-04-2026</u>	<u>27-04-2026</u>
<u>5</u>	<u>ST/51431/2017</u>	<u>M.O/50255/2026</u>	<u>21-04-2026</u>	<u>27-04-2026</u>
<u>6</u>	<u>ST/51841/2025</u>	<u>M.O/50265/2026</u>	<u>23-04-2026</u>	<u>27-04-2026</u>

  
**ASST. REGISTRAR/T.O**

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large  
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.